NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER : CP/232/2017

NAME OF THE PETITIONER(S)

: DOOSAN INFRACORE CONSTRUCTION

EQUIPMENT (I) PVT LTD

UNDER SECTION

: 66

S.No.	Name (in Capital)	Represented by	Signature
1.	P.B. MARIKRISHNA.	Pcs	She

ORDER

PCS representing the applicant present. He is directed to send notice to ROC, RD and RBI by way of newspaper publication in English, Business Standard (Tamil Nadu Edition) and in vernacular, Malai Sudar (Tamil Nadu Edition) and file an affidavit in proof of delivery of notice alongwith proof of advertisement. Time is enlarged at request. Put up on 01.03.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc